



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार / Government of India



I/36625/2025

No. R-24/2/(3)/2025-NSL-II (E-17107)

Date: 30.09.2025

To,

The Secretary,

Department of Telecommunications (DoT),

Ministry of Communications,

Sanchar Bhawan, 20, Ashoka Road, New Delhi – 110 001

Subject: TRAI's response to the DoT's back-reference in respect of the TRAI's recommendations on "Method of Allocation of Spectrum for PMRTS including auction, as a transparent mechanism" dated 20.07.2018

1. Department of Telecommunications (DoT), through the back-reference No. L-14027/01/2018-NTG-VOL-I dated 21.07.2025, informed that the TRAI's recommendations on "Method of Allocation of Spectrum for PMRTS including auction, as a transparent mechanism" dated 20.07.2018 have been considered by the Department, and sought reconsidered recommendations of TRAI on certain recommendations.
2. After examining the views of DoT on the TRAI's recommendations, the Authority has finalized its response to the back-reference, which is enclosed as **Annexure**.
3. In keeping with the practice, a copy of this letter, along with the response to the back-reference, is being placed on the TRAI's website (www.trai.gov.in).

Enclosure: As above


(Atul Kumar Chaudhary)

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